

का अनुमान है, भारत सरकार से कुछ सहायता देने के लिए प्रार्थना की है ;

(ख) यदि हां, तो किस प्रकार की सहायता मांगी गई है ; और

(ग) इस बारे में सरकार ने क्या कार्यवाही की है ?

बैरोसिक-कार्य मंत्री (श्री स्वर्ण सिंह) :

(क) जी नहीं ।

(ख) और (ग). प्रश्न नहीं उठते ।

#### Foreign Military Bases in the Indian Ocean

1178. **Shri P. C. Borooah:**  
**Shri M. L. Dwivedi:**  
**Shri Bhagwat Jha Azad:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri Madhu Limaye:**  
**Shri Kishen Pattanayak:**  
**Dr. Ram Manohar Lohia:**  
**Shri Kolla Venkalah:**  
**Shri M. N. Swamy:**  
**Shri Laxmi Dass:**  
**Shri Vishwa Nath Pandey:**  
**Shri Hem Barua:**  
**Shrimati Vimla Devi:**  
**Shri D. C. Sharma:**  
**Shri P. R. Chakraverti:**

Will the Minister of External Affairs be pleased to state the steps taken by Government to oppose the move for the establishment of a U.K.-U.S.A. military base in the Indian Ocean, through the U.N.O. and otherwise, since the matter was last discussed in the House?

The Minister of External Affairs (Shri Swarn Singh): India has consistently opposed the establishment of a military base in the Indian Ocean. At the XX Session of the United Nations General Assembly, India also supported a resolution which asked the administering powers to take no action which would dis-member the territory of Mauritius and violate its territorial integrity.

Our concern on this matter has been conveyed to the British authorities.

#### Trust Fund for victims of 'Apartheid' Policy

1179. **Shri P. C. Borooah:** Will the Minister of External Affairs be pleased to state:

(a) whether the U.N. General Assembly's Special Political Committee recently passed a resolution to establish a Trust Fund to help people affected by South Africa's apartheid policy;

(b) if so, the contribution made to the Fund by Government; and

(c) how the fund will be utilised for the amelioration of the affected people?

The Minister of External Affairs (Shri Swarn Singh): (a) The U.N. General Assembly has adopted a Resolution on the subject on the recommendation contained in a report of the Special Political Committee.

(b) The Government of India have not made any contribution to this fund so far.

(c) The Fund will be utilised for grants to voluntary organizations, Governments of host countries of refugees from South Africa and other appropriate bodies, for purposes indicated in the U.N. General Assembly resolution on the subject, a copy of which is placed on the Table of the House. [Placed in the Library. See No. LT-5609/66].

#### International Law Relating to Friendly Relations and Co-operation

1180. **Shri Rameshwar Tanti:** ,  
**Shri Himatsingka:**  
**Shri Narayan Reddy:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that India put forward a proposal in U.N. that U.N. General Assembly should adopt